

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.04.2021** at **2.00 PM**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/393/2020
NAME OF PETITIONER : TVS Automobiles Solutions Pvt Ltd
NAME OF RESPONDENT : KPN Travels Solutions Pvt Ltd
SECTION : Sec 9 Of IBC 2016

ORDER

Ld. Counsel for the Applicant Mr. Krishna Srinivasan and Ld. Sr. Counsel Mr. E. Om Prakash for Mr. Narasimha Varman, Advocate are present through video conferencing mode.

Heard submissions of the Ld. Counsel for the Applicant as well as Ld. Sr. Counsel for the Corporate Debtor. In relation to rebuttal arguments by the Ld. Counsel for the Applicant, post this matter on **27.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)